

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
RST.A (IBC)/16(KB)2022, IA(I.B.C)/1301(KB)2023,
IA(I.B.C)/406(KB)2023, IA(I.B.C)/518(KB)2022,
IA(I.B.C)/763(KB)2021, IA(I.B.C)/524(KB)2022,
IA(I.B.C)/1000(KB)2022, IA(I.B.C)/140(KB)2022,
IA(I.B.C)/1001(KB)2022, IA(I.B.C)/1022(KB)2023,
IA(I.B.C)/1284(KB)2023, IA(I.B.C)/898(KB)2023,
IA(I.B.C)/1400(KB)2023, IA(I.B.C)/1149(KB)2022,
IA(I.B.C)/646(KB)2022, IA(I.B.C)/1035(KB)2021,
IA(I.B.C)/84(KB)2022, IA(I.B.C)/347(KB)2022,
IA(I.B.C)/1173(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Dr. Abhishek Manu Singhvi, Sr. Adv.] For the SRA
Mr. Orijit Chatterjee, Adv.]
Ms. Swati Dalmia, Adv.]
Ms. S. Mukherjee, Adv.]

Mr. Kevi Setalvad, Sr. Adv.] For the Tropical Venture
Mr. Abhijit Sinha, Sr. Adv.]
Mr. Prantik Garua, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For the Pegasus
Mr. Vikram Wadehra, Adv.]
Ms. Aasia Hasah, Adv.]

Mr. Akhilesh Kumar Shrivastava, Adv.] For Bhagwati Singh
Mr. Akash Sharma, Adv.]
Mr. Prince Verma, Adv.]

Mr. Abhinav Vashisth Sr. Adv,] For the Resolution Professional
Mr. Shaunak Mitra, Adv.]

Mr.Siddhanth Makkar, Adv.]
Mr. Kuldip Mallik, Adv.] For Kamala Mills Limited
Mr. Divya Sharma, Adv.]

ORDER

1. Ld. Sr. Counsel and Ld. Counsel appearing on behalf of the parties present.
2. Heard Ld. Sr. Counsel appearing on behalf of the Pegasus in full. Let convenience note be filed within a period of three days.
3. For continuation of argument list the matter on **04.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)